

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

The Voluntary Retirement of Sh. Gobind Sharma, Peon, E.C. 10635 S/o Late Sh. Om Dutt Sharma, presently posted in Record Room (Sessions), South-West District, Dwarka Courts, New Delhi, is hereby accepted on his request and accordingly he stands relieved from his official duties of this establishment w.e.f. 08.01.2026 (A/N).

*Vineeta Goyal* 8/1/2  
(Vineeta Goyal) 8/1/2  
Principal District & Sessions Judge (HQs) (Officiating),  
Tis Hazari Courts, Delhi

514-814  
/PF/Admn.III/2026

Dated, Delhi the 8 JAN 2026

Copy forwarded for information and necessary action to:-

1. The Personal Office of the Ld. District & Sessions Judge (HQs.), Delhi.
2. The Ld. District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
3. The DDO/Assistant Accounts Officer, Accounts Branch, South-West District, Dwarka Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation and also with reference to order no. 51798-51805/E.O.L./Admn-III/DWK/2025 dated 19.12.2025 the period w.e.f. 14.08.2025 till the date of acceptance of VRS (Voluntary Retirement) has been treated as Extraordinary Leave on medical grounds.
4. The PAO, South-West District, Dwarka Courts, Delhi (through Accounts Branch concerned).
5. The A.O. Vigilance & Litigation Branch Central THC, Delhi/South-West District Dwarka Courts, Delhi.
6. Branch Incharge, Personal File/Leave Central THC, Delhi/South-West District, Dwarka Courts, Delhi
7. Sh. Gobind Sharma, Peon, E.C. 10635 S/o Late Sh. Om Dutt Sharma, posted in Record Room (Sessions), South-West District, Dwarka Courts, New Delhi
8. Dealing Official Layer Seat, Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Recruitment Cell, Tis Hazari Courts, Delhi.

*6/6/2026*  
Administrative Officer (J),  
(Administration Branch.III)  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.